THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO.44

Dated Guwahati the 11th June, 2024

In supersession of this Registry's earlier order No.34 dtd. 15.6.2017 Hon'ble the Chief Justice has been pleased to nominate Hon'ble Mr. Justice Devashis Baruah, to act as Company Judge to deal with matters under the Companies Act.

This notification will come into force w.e.f 15.7.2024.

REGISTRAR (JUDICIAL)

Dated: 11.6.2024

Memo No. HC. III-10/2024/2534-2553/G Copy to:

- 1. The Advocate General, Assam/ Nagaland/ Mizoram/Arunachal Pradesh for information
- 2. The Registrar (Vigilance/Judicial/Administration/Establishment(i/c), Gauhati High Court, Guwahati.
- 3. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
- 4. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
- 5. The L.R & Secretary to the Government of Assam, Judicial Department, Dispur, Guwahati.
- 6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati, Guwahati.
- 7. The Member Secretary, Assam State Legal Services Authority/ Nagaland State Legal Services Authority/ Mizoram State Legal Services Authority/ Arunachal Pradesh State Legal Services Authority
- 8. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
- 9. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
- 10. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
- 11. The President, Bar council of Nagaland/Mizoram/Arunachal Pradesh.
- 12. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
- 13. The Joint Registrar(s)/ Deputy Registrar (s)/ Asstt. Registrar (s), Gauhati High Court, Guwahati.

14. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
15. The P.S. to Hon'ble Mrs./Mr. Justice _______, Gauhati High Court, Guwahati
16. The Project Manager, Gauhati High Court, Guwahati. He is requested to upload this Notification in the website of the Gauhati High Court.
17. The Court Manager, Gauhati High Court, Guwahati.
18. The A.O. (Judicial), ________, Gauhati High Court, Guwahati.
19. The Court Master(s), Gauhati High Court, Guwahati
20. The CA to Registrar General, Gauhati High Court, Guwahati

REGISTRAR (JUDICIAL)